

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Sri Manoj Kumar Sharma, J.M.-cum-Additional Civil Judge(Jr. Div.)-cum- Judge Incharge, Jamshedpur,
2. Sri Arjun Shaw, Railway Judicial Magistrate, Dhanbad,
3. Sri Abhishek Prasad, J.M.-cum- Judge Incharge, Ranchi,
4. Sri Manoranjan Kumar No.-III, Railway Judicial Magistrate, Sahibganj,
5. Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur),
6. Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi,
7. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
8. Sri Sanjit Kumar Chandra, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bokaro, (Bermo at Tenughat),
9. Miss Rajshree Aparna Kujur, Civil Judge (Jr. Div.), Dhanbad,
10. Sri Kamal Ranjan, J.M.-cum-Judge Incharge, Deoghar,
11. Sri Milan Kumar, Addl Civil Judge (Jr. Div.), Bokaro,
12. Miss Seema Kumari Minz, Addl. Civil Judge (Jr. Div.), Bokaro,
13. Sri Sharat Nishikant Kujur, Addl. Civil Judge(Jr. Div.), Bokaro (Bermo at Tenughat),
14. Sri Shivam Chaurasia, Addl Civil Judge (Jr. Div.), Chaibasa, West Singhbhum,
15. Sri Ravi Shanker Pandey, Addl. Civil Judge (Jr. Judge), Chatra,
16. Md. Safdar Ali Naiyar, J.M.-cum-Addl. Civil Judge(Jr. Div.)-cum- Judge l/c, Daltonganj, Palamu,
17. Sri Deepak Kumar, Addl. Civil Judge(Jr. Div.), Daltonganj, Palamu,
18. Sri Bikarnt Ranjan, Railway Judicial Magistrate, Daltonganj, Palamu,
19. Ms. Mosrat Ziya Tara-Trainee, Daltonganj
20. Miss Tanvee, Addl. Civil Judge(Jr. Div.), Deoghar,
21. Miss Anamika Kisku, Addl. Civil Judge(Jr. Div.), Deoghar,
22. Sri Ajay Bishu Minz, Addl. Civil Judge(Jr. Div.), Deoghar,
23. Sri Gautam Gobinda, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
24. Sri Narendra Kumar, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
25. Ms. Shikha Agarwal, Addl. Civil Judge (JD), Dhanbad
26. Miss.Tabinda Khan, Addl. Civil Judge (Jr. Div.), Dhanbad,
27. Miss Swati Vijay Upadhyay, Addl. Civil Judge (Jr. Div.), Dhanbad,
28. Sri Gaurav Khurana, Addl. Civil Judge (Jr. Div.), Dhanbad,
29. Miss Sangita, Addl. Civil Judge (Jr. Div.), Dhanbad,
30. Miss Veena Kumari, Addl. Civil Judge(Jr. Div.), Dhanbad,
31. Sri Bankim Chandra Chatterjee, Addl. Civil Judge(Jr. Div.), Dumka,
32. Sri Mayank Tushar Topno, Addl. Civil Judge(Jr. Div.), Garhwa
33. Sri Vishal Majhee, Addl. Civil Judge(Jr. Div.), Garhwa,
34. Sri Ram Kumar Lal Gupta, Addl. Civil Judge(Jr. Div.), Garhwa,
35. Sri Nishi Kant, Addl. Civil Judge(Jr. Div.), Giridih,
36. Sri Ravi Choudhary, Addl. Civil Judge (Jr. Div.), Giridih,
37. Miss Kanchan Jashmeen Toppo, Addl. Civil Judge (Jr. Div.), Hazaribagh,
38. Miss Darshna, Addl. Civil Judge (Jr. Div.), Jamshedpur,
39. Sri Shivendu Dwivedi, Addl. Civil Judge(Jr. Div.), Jamshedpur,
40. Miss Angelina John, Addl Civil Judge (Jr. Div.), Jamshedpur,
41. Sri Abhinav, Addl. Civil Judge(Jr. Div.), Jamshedpur,
42. Miss Arpana Kumari, Addl. Civil Judge(Jr.Div.), Jamshedpur,

43. Miss Rupa Bandana Kiro, Addl. Civil Judge(Jr. Div.), Jamshedpur,
44. Miss Pooja, Addl. Civil Judge(Jr. Div.), Koderma,
45. Sri Kamlesh Behra, Addl. Civil Judge(Jr. Div.), Koderma,
46. Sri Rakesh Ranjan, Addl. Civil Judge(Jr. Div.), Pakur,
47. Sri Rakesh Raushan, Addl. Civil Judge (Jr. Div.), Ramgarh,
48. Sri Parmanand Upadhyay, Addl. Civil Judge(Jr. Div.), Ranchi,
49. Sri Manish Kumar Singh, Addl. Civil Judge(Jr. Div.), Ranchi and
50. Miss Kavitanjali Toppo, Addl. Civil Judge(Jr. Div.), Ranchi.

Sub: - Nomination for attending (R-14) Refresher Training programme in Criminal Trial scheduled to be held on 3rd August, 2019 and Judicial Colloquium on Human Trafficking on 4th August, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending (R-14) Refresher Training programme in Criminal Trial scheduled to be held on 3rd August, 2019 and Judicial Colloquium on Human Trafficking on 4th August, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 03.08.2019 at 9:30 AM in proper dress.

Further, you are directed to bring official laptops with Jio-Fi connection for training in CIS 3.01 and also the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

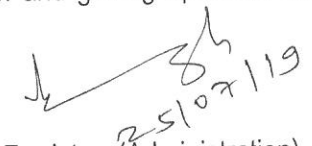
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 02nd August, 2019 till the evening of 04th August, 2019.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 2631 /Apptt.

Dated, Ranchi, the July 25, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2299/JAJ dated 10.07.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)